

1	2	3
25. West Bengal	41800.00	833.80
26. A and N Islands	3300.00	5.00
27. Chandigarh	495.00	0.00
28. Dadra & Nagar Haveli	1100.00	15.95
29. Daman and Diu	165.00	1.10
30. Delhi	500.00	15.00
31. Lakshadweep	66.00	4.51
32. Pondicherry	220.00	4.40
Total	11,23,784.00	11,354.91

* - The targets are likely to be revised upward depending on continuation of Externally Aided Projects.

[English]

Import of Sugar

1319. DR. RAMKRISHNA KUSMARIA :
SHRI AMAR PAL SINGH :
SHRI HARI KISHORE SINGH :

Will the Minister of FOOD be pleased to state :

(a) whether Sugar was imported at \$ 383.50 per tonne;

(b) whether sugar from Brazil was available at \$ 270 c and f per tonne for delivery at that time;

(c) if so, the total amount of loss suffered due to this; and

(d) whether any action has been taken against the persons found guilty?

THE MINISTER OF FOOD (SHRI AJIT SINGH):
(a) According to State Trading Corporation of India Ltd., two cargoes of sugar were purchased at US \$ 383.50 PMT C and F FO against their tender dated 28.6.1994 during the period July-September, 1994. Further, according to Minerals and Metals Trading Corporation Ltd., 5.05 lakh tonnes of refined/crystal sugar has been imported at a weighted average price of US \$ 383.04 PMT, Indian Port during 1994-95.

(b) As informed by STC and MMTTC, no valid offer was received at price of \$ 270.00 PMT C and F.

(c) and (d). Does not arise.

[Translation]

Sale of Sugar

1320. SHRI LAKSHMI NARAIN MANI TRIPATHI:
Will the Minister of FOOD be pleased to state :

(a) whether the mediators and brokers are active in the sale of Sugar by the Sugar mills in the open market in the Northern part of the country;

(b) whether these mediators purchase Sugar directly from the Sugar Mills for the licenced whole sellers of different Districts;

(c) whether these mediators are instrumental in fluctuating the prices of Sugar as a result of which prices of sugar are increasing constantly; and

(d) whether the Government would make arrangement to provide Sugar to the licenses directly from the Sugar Mills?

THE MINISTER OF FOOD (SHRI AJIT SINGH) :
(a) to (c). The information is being collected and compiled.

(d) The present arrangement for freesale sugar distribution envisages that the monthly released freesale quantity is required to be sold, despatched or delivered by the producer to any sugar dealer licensed to deal in sugar in the country, within the specified validity period as indicated in the Freesale Release Order.

Cash Crops

1321. SHRI RAMASHRAY PRASAD SINGH :
SHRI RAMESHWAR PATIDAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to formulate any scheme for promoting the cash crops and provide assistance for the purpose in the country especially in Punjab and Bihar;

(b) if so, the details thereof; and

(c) the steps taken by the Government to provide benefits to the cash crop growers during the ensuing two years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b). The Centrally Sponsored Scheme of Oilseeds Production Programme and Sustainable Development of Sugarcane Based Cropping System are being implemented in the States of Punjab and Bihar whereas Centrally Sponsored Scheme of Intensive Cotton Development Programme is being implemented in Punjab and Special Jute Development Programme in Bihar only for increasing productivity and production of cash crops. Under the Scheme - Financial assistance is being provided for training of farmers on newly developed production technology, demonstration, quality seed production and distribution of improved implements etc.

(c) The Cash Crop growers will continue to get benefits from above schemes during 1995-96 and 1996-97.